

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II

Item 17

IA No. 768/23, 769/23
And
CP(IB) No. 386/Chd/Hry/2019

Under Section 9 & 60(5), IBC 2016

In the matter of:

Sudha Chopra

...Petitioner-Operational Creditor

Vs

G.L.M. Infratech Pvt. Ltd. & Ors.

...Respondents-Corporate Debtors

Present: Mr. Mandeep Singh Khillan Advocate for the Petitioner-Financial Creditor.
Mr. Anish Copra proxy counsel for Mr. Shekhar Verma, Advocate for the
Association of Allottees/Applicant in IA No.768/2023 and 769/2023.
Mr. Manveer Narang proxy counsel for Mr. Vaibhav Sharma Advocate for the
Respondent-Corporate Debtor.

IA No. 768/23, 769/23 And CP(IB) No. 386/Chd/Hry/2019

List the matter before Regular Bench on 22.11.2023.

Sd/-
(Umesh Kumar Shukla)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

October 27, 2023
Mukta